

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/4387/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat, the then District & Sessions Judge, Barpeta.

Dated Guwahati 25th the November 2020.

Sub: Leave.

Ref:- Your letter No. DJB/3515 (E), dtd. 21.11.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for three days from 25.11.2020 to 27.11.2020 along with station leave permission from the late afternoon of 23.11.2020 till the morning of 01.12.2020. Your prayer for Preparatory leave is not accepted as you were given seven days from issuance of the Notification No.HC.VII-14/2020/4236/A dated 17.11.2020, to join your new place of posting.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/4388/A, dated 25.11.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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